

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 24/2011

Subject: Approval of transmission tariff for Assets of (I) 400/220 kV Solapur S/S with 63 MVAR Bus Reactor along with Bays of LILO of Solapur-Karad, 2x 50 MVAR Reactors in Kolhapur Bays as Switchable Reactors (II) 400/220 kV ICT- I at Solapur S/S along with Bays & Combined Assets of 400/220 kV ICT I AND ICT II at Solapur along with associated bays under WRSS - II, Set B Scheme of Western Region for tariff block 2009-14 period

Date of Hearing: 19.1.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: Power Grid Corporation of India Limited

Respondents: Madhya Pradesh Power Trading Co. Ltd. and 7 others

Parties present: Shri M.M. Mondal, PGCIL
Shri S.S. Raju, PGCIL

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the matter is adjourned.

2. The petition shall be listed for hearing on 16.2.2012.

By order of the Commission

(T.Rout)
Joint Chief (Law)
23.1.2012